

ITEM NO.1501
(For Judgment)

Virtual Court 5

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4645/2019

CANARA BANK

Appellant(s)

VERSUS

M/S LEATHEROID PLASTICS PVT LTD.

Respondent(s)

Date : 20-05-2020 This appeal was called on for hearing the
judgment today.

For Appellant(s)

Mr. Brijesh Kumar Tamber, AOR

For Respondent(s)

Mr. M. P. Shorawala, AOR

Hon'ble Mr. Justice Aniruddha Bose pronounced the judgment of
the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and His
Lordship.

In terms of the signed non-reportable judgment, the appeal is
dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)

AR-cum-PS

(Signed non-reportable judgment is placed on the file)

(BEENA JOLLY)

BRANCH OFFICER